

**Change in allocations criteria under NRDWP**

†1786. DR. PRABHA THAKUR:

SHRI NARENDRA BUDANIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any change in the criteria for amount of new allocation would be made under National Rural Drinking Water Project (NRDWP); and

(b) if so, the nature of the change that has been decided and the time by which it would be implemented and names of the districts or States where it would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) No, Sir.

(b) Does not arise.

**NRDWP in Rajasthan**

†1787. DR. PRABHA THAKUR:

SHRI NARENDRA BUDANIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount of additional allocation to be made to Rajasthan during current year under National Rural Drinking Water Project (NRDWP) scheme in view of special status accorded to it;

(b) whether Government has prepared a work plan thereof;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) With the revised guidelines for National Rural Drinking Water Programme (NRDWP) coming into effect in 2009-10, allocation of funds to Rajasthan has substantially increased. During 2010-11, Rajasthan has been allocated Rs. 1,165.44 crore, out of which Rs. 550.58 crore has been

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†Original notice of the question was received in Hindi.

released and so far, State Government has reported an expenditure of Rs. 105.09 crore. At the fag end of the financial year, savings accrued if any, is allocated among the States keeping in view the progress of expenditure and capacity to utilize the funds by such States. Presently, there is no proposal for any additional allocation of funds to Rajasthan.

(b) and (c) Yes Sir, the Government of Rajasthan has prepared an Annual Action Plan (2010-11) for Rs. 1,165.44 crore as central assistance, which *inter alia* includes coverage of 8,983 rural habitations, out of which 2,798 habitations are predominantly inhabited by SCs/STs, 417 habitations are predominantly minority inhabited and 3,193 water quality problem affected habitations.

(d) Does not arise.

#### Sanitation scheme

†1788. SHRI SHANTA KUMAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the amount allocated by the Ministry under sanitation programme during the year 2008-09 and 2009-10, State-wise;

(b) the item-wise allocation of the amount; and

(c) the details of the achievements of the scheme thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) and (b) The Total Sanitation Campaign (TSC) is demand driven programme and no annual allocations are made to the States. Funds are released on the basis of eligibility of various districts considering their progress under the project. A statement indicating funds released to the States under TSC during the year 2008-09 and 2009-2010 is enclosed (*See below*).

(c) As per the progress reported by the States under TSC through online data monitoring system maintained by the Department a total of 6.89 crore Individual Household Latrines (IHHL), 10.2 lakh school toilet units, 3.4 lakh anganwadi toilets and 19138 sanitary complexes have been constructed till 6th August, 2010.

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